

Demand For Second Channel by Orissa Government

10476. SHRI ANADI CHARAN DAS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether State Government of Orissa has made a demand for second channel of television to telecast programmes in Orissa; and

(b) if so, the action taken by Government to meet this demand?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir.

(b) It has been decided, in principle, to introduce Second Channel TV Service in 16 additional cities, including Bhubaneshwar (Cuttack), under the Eighth Plan, subject to availability of funds.

Proposal For Conducting Programmes in Second Channel on T.V. and A.I.R. by Private Agency

10477. SHRI A.R. ANTULAY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have any proposal to conduct certain programmes in the second channel of T.V. as also in A.I.R. entirely by private agencies; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) Does not arise.

Opening Balance of Items Kept for Sale in Customs House Retail Shops

10478. SHRI RAM SAGAR (Saidpur): Will the Minister of FINANCE be pleased to refer to the reply given on 30th March, 1990 to Unstarred Question No. 2947 regarding sale of confiscated sarees and state:-

(a) whether Government propose to display daily the pending balance of the items kept for sale in All Customs House retail shops; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). The feasibility of displaying daily the opening balance of the items kept for sale in all Customs House retail shops is under examination.

[*Translation*]

Children's Programmes in Hindi

10479. SHRI MOHAN LAL JHIKRAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to telecast children's programme like 'Micky Mouse' in Hindi also.

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). Such programmes are at present acquired by Doordarshan mainly from international sources as the requisite facilities and specialised expertise needed for their indigenous production are scarce. It is, nevertheless, the endeavour of

Doordarshan to promote the production of these programmes within the country.

[English]

Plans Made by State Tourism Development Corporations to Promote Tourism

10480. SHRI GUMAN MAL LODHA: Will the Minister of TOURISM be pleased to state:

(a) whether there is any proposal to illuminate historical monuments to promote tourism during 1990-91;

(b) whether the State Tourism Development Corporation has sent such plans to union Government for financial assistance and approval; and

(c) if so, the State-wise details thereof and action being taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c). The development of tourism is primarily the responsibility of the State Governments Union Territories. However the Central Department of Tourism provides financial assistance to the State Governments/Union Territories for strengthening tourism infrastructure in country including floodlighting of monuments of tourist importance. This financial assistance is considered bases on the specific proposals of the State Government/Union Territories, their merit, inter-se priorities and availability of funds.

[Translation]

Seminar on Autonomy for Electronic Media

10481. SHRI MADHAVRAO SCINDIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a seminar on autonomy for electronic media was held at Hyderabad in the second week of January this Year;

(b) if so, the main observations and suggestions made therein; and

(c) Government's reaction thereto?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) A colloquium on Prasar Bharati Bill has been held by Prakasam Institute of Development Studies and Indian Institute of Management and Commerce at Hyderabad on 16.1.1990.

(b) The gist of conclusions and recommendations made at this Colloquium is given below.

(c) The suggestions made have been considered while finalising arrangements to the Prasar Bharati Bill which has been brought for consideration of this House.

STATEMENT

Gist of Conclusions and recommendations Made on The Colloquium Held by Prakasam Institute of Development Studies and India Institute of Management and Commerce at Hyderabad on 16.1.1990

The colloquium welcomed the initiative taken by the Government to give autonomy to the electronic media and expressed appreciation of the manner in which the draft bill has been placed before the public for debate and for making suggestions for improvement. The colloquium noted with satisfaction the intention behind the establishment of the Corporation mentioned in the Statement of objects and Reasons attached to the Bill. The colloquium made